

Annexure-3

Name of the corporate debtor: Nakoda Limited .: Date of commencement of CIRP: 12.07.2021: List of creditors as on: 13.05.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Canara Bank London	01.09.2021	2,70,08,76,386.70	2,69,97,37,612.81	On Account of Corporate guarantee of the Corporate Debtor	2,69,97,37,612.81	No	4.95	-	-	-	-	Mistake in the Interest Calculation.
2	Indian Overseas Bank Hong Kong	30.07.2021	2,08,55,03,704.37	2,08,55,03,704.37	On Account of Corporate guarantee of the Corporate Debtor	2,08,55,03,704.37	No	3.82	-	-	-	-	-
TOTAL			4,78,63,80,091.07	4,78,52,41,317.18		4,78,52,41,317.18		8.77			0.00		